

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1063 /Confdl./2025 Bilaspur, dated the 29/08/2025
I-8-6/2001 (Pt. V)
II-2-101/2001 (Pt. II)

Copy of order no. 3266/2476/XXI-B/C.G./2025 dated 29.08.2025 and 3268/2477/XXI-B/C.G./2025 dated 29.08.2025 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Atal Nagar, Nava Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
 1. Smt. Anita Koshima Rawte, I Additional Judge to the Court of I Civil Judge Senior Division, Bemetara,
 2. Shri Avinash Kumar Dubey, Additional Judge to the Court of Civil Judge Senior Division, Dantewada at Bacheli,
 3. Ku. Payal Topno, II Civil Judge Senior Division, Surajpur,
 4. Shri Rahul Kumar, Additional Judge to the Court of I Civil Judge Senior Division, Balod at Dallirajhara,
 5. Shri Shailesh Kumar Vashishtha, Civil Judge Junior Division, Dongargarh,

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.09.2025** and send his/her handing and taking over charge reports through the concerned Principal District & Sessions Judge.*
- 22) Principal District & Sessions Judge, Balod/ Dakshin Bastar at Dantewada/ Rajnandgaon for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.09.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 23) Principal District & Sessions Judge, Balodabazar-Bhatapara/ Balrampur - Ramanujganj/ Bemetara/ Bastar (Jagdulpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.

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- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(MANSOOR AHMED)
I/C REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002

ORDER

29 AUG 2025

Nava Raipur, dated **29/08/2025**

F.No. **3266** /2476/XXI-B/C.G./2025. The State Government on recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 1057/I-8-6/2001(Pt.V), II-2-101/2001(Pt.II)/Confdl./2025, Bilaspur Dated 22-08-2025 hereby, appoints the following Judicial Officers specified in column (2) of the Schedule below as Secretary, District Legal Services Authority on deputation, as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Name of DLSA
(1)	(2)	(3)
1.	Smt. Anita Koshima Rawte, I Additional Judge to the Court of I Civil Judge Senior Division, Bemetara	Secretary, District Legal Services Authority, Bemetara
2.	Shri Avinash Kumar Dubey, Additional Judge to the Court of Civil Judge Senior Division, Dantewada at Bachel	Secretary, District Legal Services Authority, Raipur
3.	Ku. Payal Topno, II Civil Judge Senior Division, Surajpur	Secretary, District Legal Services Authority, Surajpur
4.	Shri Shailesh Kumar Vashishtha, Civil Judge Junior Division, Dongargarh	Secretary, District Legal Services Authority, Balrampur at Ramanujanj

By Order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. **3267** /2476/XXI-B/C.G./2025

Raipur, dated **29/08/2025**

Copy forwarded to:-

- ✓ (1) Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 1057/I-8-6/2001(Pt.V), II-2-101/2001(Pt.II)/Confdl./2025, Bilaspur Dated 22.08.2025
- (2) Accountant General, Chhattisgarh, Raipur,
- (3) Principal District and Sessions Judge, Bemetara, Raipur, Surajpur, Balrampur at Ramanujanj,
- (4) Member Secretary, C.G. State Legal Services Authority, Bilaspur.

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- (5) Smt. Anita Koshima Rawte, I Additional Judge to the Court of I Civil Judge Senior Division, Bemetara
- (6) Shri Avinash Kumar Dubey, Additional Judge to the Court of Civil Judge Senior Division, Dantewada at Bachel
- (7) Ku. Payal Topno, II Civil Judge Senior Division, Surajpur
- (8) Shri Shailesh Kumar Vashishtha, Civil Judge Junior Division, Dongargarh
- (9) Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
- (10) Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
- (11) Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
- (12) Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming ,
for information and necessary action.

PV
25.08.2025
(Bhupendra Kumar Vasnikar)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

ORDER

Nava Raipur, dated 29.08.2025

F. No. 3268/2477/XXI-B/C.G./2025. The State Government, on recommendation of the Hon'ble High Court of Chhattisgarh vide their Memo No. 1057/I-8-6/2001 (Pt.V), II-2-101/2001 (Pt. II)/ Confdl./2025 Bilaspur, Dated 22nd August, 2025, hereby, withdraws the services of Shri Rahul Kumar, Additional Judge to the Court of I Civil Judge Senior Division, Balod at Dallirajhara from High Court of Chhattisgarh, places him under Law and Legislative Affairs Department on deputation and appoints him as Deputy Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Atal Nagar, Nava Raipur from the date he assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**

sd

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

F. No. 3269/2477/XXI-B/C.G./2025.

Nava Raipur, dated 29.08.2025

Copy forwarded to:-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 1057/I-8-6/2001 (Pt.V), II-2-101/2001 (Pt. II)/ Confdl./2025 Bilaspur, Dated 22nd August, 2025.
2. Accountant General, Chhattisgarh, Raipur.
3. Principal District and Sessions Judge, Balod.
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal.
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal.
6. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary).
8. Web-administrator, Law & Legislative Affairs Department, Atal Nagar, Nava Raipur, for updating the official website of the department, for information and necessary action.

PJ
(Bhupendra Kumar Vasnikar)

Additional Secretary

Government of Chhattisgarh

✓ Law and Legislative Affairs Department